

MR. SPEAKER: I cannot hear. Do you not want the reply? If you don't want it, I will ask the Minister....

SHRI RAVINDRA VARMA: Under the Articles of Association of the National Labour Institute, the Institute is expected to place its annual report along with the comments of its general council. The executive committee and the general council are to be reconstituted. But we thought that this should not be the cause for delaying the report which is to be presented to the House, because it would have led to further delay. So, to avoid further delay, though the comments are not available, we are placing the report on the Table of the House.

MR. SPEAKER: Now Mr. Chand Ram.

**DETAILED DEMANDS FOR GRANTS OF
THE MINISTRY OF SHIPPING AND
TRANSPORT**

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Shipping and Transport for 1978-79. [Placed in Library. See No. LT-1947/78].

**ANNUAL REPORT FOR 1976-77 AND
HALF YEARLY REPORT FROM 1-4-77 TO
30-9-77 OF COIR BOARD**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 19 of the Coir Industry Act, 1953:—

- (1) Annual Report for the year 1976-77 on the activities of the

Coir Board and the working of the Coir Industry Act, 1953.

(2) Half-yearly Report for the period from 1st April, 1977 to 30th September, 1977 on the activities of the Coir Board and the working of the Coir Industry Act, 1953. [Placed in Library. See No. LT-1948-78].

MR. SPEAKER: Why was there so much delay?

SHRIMATI ABHA MAITI: Since we have received them.....

MR. SPEAKER: That is not an explanation. You must tell us why there is delay, please see that these delays do not recur. Now Mr. Zulfiqarullah.

NOTIFICATIONS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH): I beg to lay on the Table: (1) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961:—

(i) S.O. 685 to 688, 691, 692 and 694 to 706 published in Gazette of India dated the 11th March, 1978.

(ii) The Income-tax (Second Amendment) Rules, 1978, published in Notification No. S.O. 178(E) in Gazette of India dated the 17th March, 1978. [Placed in Library. See No. LT-1949/78].

(2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 179 (E) published in Gazette of India dated the 18th March, 1978 together with an explanatory memorandum.

(ii) Notification No. 67-Customs published in Gazette of India dated the 23rd March, 1978 together with an explanatory memorandum.